

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 786 of 2019**

**IN THE MATTER OF:**

**Abhay N. Manudhane**

**...Appellant**

**Versus**

**Gupta Coal India Pvt. Ltd.**

**...Respondent**

**Present**

**For Appellant:**

**For Respondent:**

**O R D E R**

**26.08.2019**      Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 17<sup>th</sup> September, 2019.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/sk/